

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.1558
TO BE ANSWERED ON 10TH FEBRUARY, 2023**

SETTING-UP OF AYUSH HEALTH CARE CENTRES

†1558. SHRI CHIRAG KUMAR PASWAN:

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of health centres set up to promote Ayurveda, Unani and Homoeopathy medicines in Bihar during the last three years and the current year;
- (b) whether the Government proposes to set up district-wise AYUSH medical colleges and educational institutions for imparting education and training and if so, the details thereof;
- (c) the manner in which the existing herbs are being used for Ayurveda medicines;
- (d) whether the Government proposes to set-up new manufacturing units for production of Ayurveda medicines and if so, the details thereof;
- (e) whether any initiative has been taken to set up AYUSH hospital in Bihar and if so, the details thereof; and
- (f) whether there is any provision to provide Ayurveda, Homoeopathic and Unani medicines to patients free of cost in Bihar and if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) Public Health being a State subject, setting up of health centers to promote Ayurveda, Unani, and Homoeopathy medicines in Bihar comes under the purview respective of State Government. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision of financial assistance for setting up of 50 /30 /10 bedded integrated AYUSH hospitals which includes Ayurveda, Unani, and Homoeopathy medicines. Accordingly, the State Government may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAP). Under NAM, as per the proposals received from the State Government of Bihar through SAAPs, Ministry of Ayush has approved one unit of integrated AYUSH Hospital and sanctioned an amount of Rs. 302.695 lakhs during the last three years. Further, during the current year, SAAP of the State Government of Bihar has been approved for an amount of Rs. 9311.916 lakhs including the proposals of three new units of integrated AYUSH hospitals & one ongoing integrated AYUSH hospital and eligible grant of central share

would be released as soon as the conditions of Department of Expenditure guidelines vide no. F.N.1 (13) PFMS/FCD/2020 dated 23.03.2022 and corrigendum dated 21.06.2022 regarding procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds is met by the State Government of Bihar.

(b) Public Health is being a State subject, establishment of new educational institutions for the education system of AYUSH comes under the purview of respective State/UT Governments. Further, National Commission for Indian System of Medicine has not received new Government proposal to establish new Ayurveda, Siddha, Unani and Sowa-rigpa college for the Academic Year 2023-24.

(c) The Drugs & Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945 have exclusive regulatory provisions for Ayurvedic, Siddha and Unani (ASU) medicines. Section 3(a), 3(h)(i) of the Act exclusively pertain to ASU medicines and similarly regulatory provisions for Ayurvedic, Siddha and Unani drugs are prescribed in Rules 151 to 170 of Drugs & Cosmetics Rules, 1945. As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made there under, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ UT Government.

(d) Public Health being a State subject, setting up of new manufacturing units for production of Ayurveda medicines comes under the purview of respective State/UT Governments. However, Ministry of Ayush is implementing Central Sector Scheme AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) having one of the component of strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.

(e) As Public Health being a State subject, setting up of AYUSH hospital in Bihar comes under the purview of respective State Government. However, under NAM, there is provision of financial assistance for setting up of 50 /30 /10 bedded integrated AYUSH hospitals. Under NAM, as per the proposals received from the State Government of Bihar through SAAPs, Ministry of Ayush has approved one unit of integrated AYUSH Hospital and sanctioned an amount of Rs. 302.695 lakhs from 2014-15 to 2021-22.

(f) Public Health being a State subject, the primary responsibility to provide Ayurveda, homoeopathic and Unani medicines to patients free of cost in Bihar lies with the respective State Government. However, under NAM, Ministry of Ayush is supporting the efforts of State Government by providing financial assistance for supply of essential AYUSH medicines to the AYUSH health facilities as per the proposals received in their submitted SAAP.
